

Declaration of Assets and Liabilities

Year 2024

I, BIPIN PRASAD SINGH, son/daughter/wife of Late Ram Sevak Singh

aged 44 years, belonging to Behar Vidhan Sabha, Patna
service and presently working as Behar Vidhan Sabha, Patna

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	6,000/-	4,000/-	Amrit Kumar 2000/-	Arzti Kumari 1500/-	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	2,94,085/- SBI BVS.	Nil	Nil		
(iii)	Bonds, Debentures and Shares in companies	-	-	-	-	-
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	-	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	-	-	-	-	-
(vi)	Jewellery (give details of weight and value)		20 gr. gold 1,28,000 400 gr. Silver 51,000			
(vii)	Other assets, such as values of claims / interests		32,000/- T.V. 45,000/- fridge	Computer 50,000/-		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Bipin Prasad Singh

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		700 Sq. ft 06/20/1977			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as Interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO -	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	ETGAS 5745J	
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- DT5/BLA - 1228

Gender :- M (M/F)

Date of Birth :- 01/06/1980 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Office Attendant
(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.-Bihar Secretariat Service etc.)

Home District :- Godda

I hereby declare that the above details are true to the best of my knowledge and belief.

पैतृक सम्पत्तीका व विवरण नीचे दृष्टात है। योगाहर्नितीय सेवाका कुल
जोति 7 (सात) की है।

Place: Pohtna

Date: 12.02.2024

Signature

Name of Employee: Bipin Prasad Singh

Designation: Office Attendant

Department: Bihar Vidhan Sabha, Patna.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

बिपिन प्रसाद सिंह

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO -	
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पूरा संपत्ति का विवरण नहीं दे रहा हूँ। वगैरह बिना सेवा का कुछ
जमान 7 (सात) की कार्य है।

Signature

Name of Employee: Bipin Prasad Singh

Designation: Office Attendant

Department: Bihar Vidhan Sabha, Patna

Place: Patna

Date: 12.02.2024

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Bipin Prasad Singh